NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 21.11.2017 AT 10.30 AM $\,$

TRANSFER PETITION NO.	TP(HCW) No.78/HDB/2017
COMPANY PETITION/APPLICATION NO.	CP No. 8/20167
NAME OF THE COMPANY	Seahorse Maritime & Logistics Pvt Ltd
NAME OF THE PETITIONER(S)	Samrath Lifters Pvt Ltd
NAME OF THE RESPONDENT(S)	Seahorse Maritime & Logistics Pvt Ltd
UNDER SECTION	433 of 1956

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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None Appears.

Post the Case under caption for dismissal on 05.12.2017

Member (Technical)

Member (Judicial)